



The Nagaland Municipal Act 2001 (Repeal Act, 2023)

Act No. 3 of 2023

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**THE NAGALAND GAZETTE
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PUBLISHED BY AUTHORITY**

No. 553 Kohima

Wednesday, March 29, 2023

Chaitra 08, 1945 (Saka)

NO.LAW/BILL/53/2016::

Dated Kohima, the 29th March 2023.

THE NAGALAND MUNICIPAL ACT 2001(REPEAL ACT , 2023)

**An
ACT**

Further to REPEAL the Nagaland Municipal Act, 2001

It is hereby enacted by the Nagaland Legislative Assembly in the Seventy- fourth year of the Republic of India as follows:

Short title and commencement:

1. (1) This Act may be called the Nagaland Municipal Act, 2001 (Repeal) Act, 2023.
(2) It shall come into force at once.
2. That the Nagaland Municipal Act, 2001 is repealed in toto.

Provided that till such time a new Act is enacted, the Administrators of the ULBs are to continue to function as maybe notified by the State Government from time to time.

**THE NAGALAND MUNICIPAL ACT 2001
(REPEAL ACT, 2023)**

(As passed by the Nagaland Legislative Assembly on the 28th March, 2023)

This Act was passed by the Nagaland Legislative Assembly on 28.03.2023.

Sd/-

Kohima,
The 28, 03, 2023

SHARINGAIN LONGKUMER
SPEAKER
Nagaland Legislative Assembly

I assent to this Act

Sd/-

Kohima,
the 28, 03, 2023

LA GANESAN
GOVERNOR